

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No.70515 of 2017

(Arising out of Order-in-Appeal No. NOI-CUSTM-000-APP-019 to 021-1718 dated 25/04/2017 passed by Commissioner of Central Excise & Customs (Appeals), Noida)

M/s Jyoti Udyog Ltd.,

.....Appellant

(23, Loni Road, Mohan Nagar, Ghaziabad, U.P.)

VERSUS

Commissioner of Central Excise,

....Respondent

(Noida)

APPEARANCE:

Absent on call, for the Appellants
Shri Pawan Kumar Singh, Supdt Authorised Representative for the
Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 09 July, 2019
Order

This Appeal is allowed. For order dated 09 July, 2019,
see Customs Appeal No.70514 of 2017.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

